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having its own special features. The Pentaconta system of exchanges which was imported is one of them and is known as Crossbar system all over the World.

(c) Does not arise in view of reply to (b) above.

HIPPIES COMING FROM FOREIGN COUNTRIES

487. SHRI B. C. PATTANAYAK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any attempt is made to keep an account of the hippies and the foreign disciples of Indian Sadhus coming from foreign countries;

(b) if so, the total number of hippies and the foreign disciples of Indian Sadhus who are now in India; and

(c) what kind of check is kept on their movement inside the country?

THE DEPUTY MINISTER IN THE MI-NISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b) No separate statistics of hippies and followers of Indian Sadhus coming from foreign countries is maintained.

(c) Vigilance is maintained and suitable action under the appropriate laws is taken whenever there are signs of undesirable activities on the part of such foreigners.

COMMISSION OF ENQUIRY AGAINST EX-MINISTERS OF PUNJAB GOVERNMENT

488. SHRI VENIGALLA SATYANARA-YANA: Will the PRIME MINISTER be pleased to refer to the reply to Starred Question No. 254 given in the Rajya Sabha on the 29th July, 1971 and state :

(a) whether any progress has been made on the question of appointing a Commission of Inquiry into the allegations against the ex-Ministers of Punjab Government; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) and (b) Yes Sir, A Commission has been appointed to enquire into certain allegations against certain former Ministers of the State of Punjab. The inquiry by the Commission of Inquiry is in progress. SUBVERSIVE ACTIVITIES IN KASHMIR

489. SHRI VENIGALLA SATYA NARAYA-NA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have unearthed a gang of persons engaged in subversive activities in Kashmir; and

(b) if so, the details thereof?

THE PRIME MINISTER AND THE MI-NISTER OF HOME AFFAIRS (SHRIMATI INDIRA GANDHI): (a) and (b) According to the information supplied by the Government of Jammu and Kashmir certain individuals involved in subversive activities have been artested and action is being taken against them under the law.

PER CAPITA INCOME

490. SHRI SUNDAR SINGH BHANDARI: Will the PRIME MINISTER be pleased to state the per capita income of each State and the country as a whole during the last three years as also at the beginning and end of each of the three Plan periods ?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): The available estimates of per capita income of various States, prepared by the respective State Statistical Bureaux, and the estimates of per capita national income for the country, prepared by the Central Statistical Organisation, are given in the attached statements [See Appendix LXXIX, Annexure Nos. 31 and 32.] Owing to differences in concepts source materials used, methodology and the base years, the per capita income estimates of States are not comparable among the States or with the estimate for all-India.

आसाम में पाठनी चाय बागान

491. श्री सुन्दर सिंह भंडारीः क्या गृह मन्त्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि आसाम के कछार जिले में पाठनी चाय बागान की लगभग 145 एकड़ भूमि 1962-63 से भारत के कब्जे मे नही है ; और

(ख) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है और इस सम्बन्ध में सरकार ने क्या कदम उठाये हैं ?